

IN THE HIGH COURT OF JHARKHAND AT RANCHI

L.P.A. No. 696 of 2018

Central Coalfields Limited Appellant

Versus

Radhe Manjhi and others Respondents

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellant: Mr. Amit Kumar Das, Advocate
For the Respondents: Mr. Ratnesh Kumar, Advocate

Oral Order
10/Dated: 08.07.2020

As prayed on behalf of the appellant, put up this matter on
23.07.2020.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)